

12.15 hrs.

**CUSTOMS DUTIES AND CESSSES
(CONVERSION TO METRIC UNITS)
BILL***

The Deputy Minister of Commerce and Industry (Shri Satish Chandra): I beg to move for leave to introduce a Bill further to amend certain laws relating to customs duties and cesses for the purpose of adopting metric units in those laws.

Mr. Speaker: The question is:

"That leave be granted to introduce a Bill further to amend certain laws relating to customs duties and cesses for the purpose of adopting metric units in those laws."

The motion was adopted.

Shri Satish Chandra: I introduce† the Bill.

12.16 hrs.

****DEMANDS FOR SUPPLEMENTARY GRANTS (GENERAL), 1960-61**

Mr. Speaker: The House will now take up discussion and voting on the Supplementary Demands for Grants in respect of the Budget (General) for 1960-61. The time allotted is three hours.

DEMAND NO. 65—MISCELLANEOUS DEPARTMENTS AND OTHER EXPENDITURE UNDER THE MINISTRY OF IRRIGATION AND POWER

Mr. Speaker: Motion moved:

"That a Supplementary sum not exceeding Rs. 1,000 be granted to the President to defray the charges which will come in course of pay-

ment during the year ending the 31st day of March, 1961, in respect of 'Miscellaneous Departments and other Expenditure under the Ministry of Irrigation and Power'."

DEMAND NO. 70A—MISCELLANEOUS EXPENDITURE UNDER THE MINISTRY OF LAW

Mr. Speaker: Motion moved:

"That a Supplementary sum not exceeding Rs. 7,27,000 be granted to the President to defray the charges which will come in course of payment during the year ending the 31st day of March, 1961, in respect of 'Miscellaneous Expenditure under the Ministry of Law'."

DEMAND NO. 83—MINISTRY OF TRANSPORT AND COMMUNICATIONS

Mr. Speaker: Motion moved:

"That a supplementary sum not exceeding Rs. 7,50,000 be granted to the President to defray the charges which will come in course of payment during the year ending the 31st day of March, 1961, in respect of 'Ministry of Transport and Communications'."

DEMAND NO. 112—CAPITAL OUTLAY ON CURRENCY AND COINAGE

Mr. Speaker: Motion moved:

"That a supplementary sum not exceeding Rs. 4,41,93,000 be granted to the President to defray the charges which will come in course of payment during the year ending the 31st day of March, 1961, in respect of 'Capital Outlay on Currency and Coinage'."

DEMAND NO. 129—CAPITAL OUTLAY OF THE MINISTRY OF STEEL, MINES AND FUEL

Mr. Speaker: Motion moved:

"That a supplementary sum not exceeding Rs. 1,000 be granted to

*Published in the Gazette of India Extraordinary Part II-Section 2, dated 29-8-1960.

†Introduced with the recommendation of the President.

**Moved with the recommendation of the President.